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Title: Regarding increase of petrol and diesel price.

SHRI KODIKUNNIL SURESH (MAVELIKKARA): Thank you, Deputy-Speaker, Sir.

Two-three days ago, this Government has increased the petrol and diesel prices without any justification. During the UPA Government regime, the current Ruling Party, especially BJP and their colleagues strongly opposed the petrol and diesel price hikes. Everybody knows that at that time the crude oil price in the international market was going up. Due to that reason, the then Government had raised petrol and diesel prices but at this time everybody knows that the crude oil prices in the international market is coming down. So, we thought that the Petroleum Ministry would withdraw the price hike but unfortunately this Government gave the freedom to petroleum companies which are increasing the petroleum and diesel prices. This is a big hike.

The recent price hike for petrol is Rs. 3.96 per litre and for diesel is Rs. 2.37 per litre. This is the increase; not 50, 60, or 70 paise. It is a big hike. What is the justification? Why has the Government increased the prices? I would like to know from the Government why this Government is going on increasing the petrol and diesel prices. What is the ultimate result? The prices of essential commodities are on the increase and the price hike in diesel and petrol will result in a sharp rise in prices. Hence the Government should intervene in the matter and the price hike should be repealed.

When they were in the Opposition, the NDA were totally opposing the hike in diesel and petrol prices. Now, they are in power and they are increasing the prices. They are imposing additional burden on the common people. ...(*Interruptions*)

This is my Adjournment Motion. I had given notice for Adjournment Motion on this but it was not allowed. You are also calling me now very late. ...(*Interruptions*)